

**CENTRAL ADMINISTRATIVE TRIBUNAL,  
MUMBAI BENCH, MUMBAI**

**ORIGINAL APPLICATION No.210/157/2021**

**Dated this Monday, the 01<sup>st</sup> day of March, 2021**

**CORAM: DR. BHAGWAN SAHAI, MEMBER (A)  
RAVINDER KAUR, MEMBER (J)**

**Proceeding conducted through video conferencing with  
the consent of applicant's counsel.**

Dnyaneshwar Ishwara Patole, Aged about 36 years,  
Occ: Nil, Having address at 10/15 Defence Colony,  
Lullanagar Wanawadi Pune 411 040.  
(By Advocate Ms. Gauri Govilkar)

- Applicant

**Versus**

1. Armed Forces Medical College, The Principle  
Having its registered address at Southern Command,  
Solapur-Pune Highway, Wanowrie, Pune 411 040.
2. Union of India, Through the Ministry of Defence,  
Secretary, Room No.234, South Block,  
Ministry of Defence, New Delhi 110 011.
3. Mr. Somnath Raut, Aged about \_\_\_ years,  
Occupation: Service, having his office address at HQ  
Civil Establishment AFMC, Pune 411 040. - Respondents

**ORAL ORDER**

**Per : Dr. Bhagwan Sahai, Member (A)**

**Present:**

Advocate Ms. Gauri Govilkar for the applicant.

2. Heard her. The applicant's counsel is not able to explain full details of the case and also the OA has not been filed properly.
3. In view of this, the OA is disposed of at admission stage. The applicant may make a comprehensive representation to the respondents on his grievance within two weeks from today. In case such representation is received, the respondents are directed to consider and decide it as per relevant applicable rules and instructions within six weeks from the date of receipt of certified copy of this order.
4. With this the OA stands disposed of.

**(Ravinder Kaur)**  
**Member (Judicial)**

**(Dr. Bhagwan Sahai)**  
**Member (Administrative)**

kmg\*

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08/03/21